

DIVISION BENCH
COURT - II

O-213

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/118(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD MAY 2024

IN THE MATTER OF	STATS SPECIALITY PRODUCTS PRIVATE LIMITED VS AMRIT FEEDS LTD
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

Appearance (via video conferencing/physically)

None

ORDER

1. As none appears on behalf of the petitioner and even today on repeated calls it is felt that they have lost interest to pursue the matter any further. Therefore, it dismissed for non-prosecution.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**